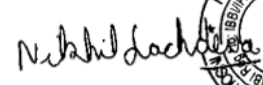


FORM G [REISSUE-1]
INVITATION FOR EXPRESSION OF INTEREST FOR
KGN GENERAL TRADING CO. LIMITED UNDER CIRP
OPERATING IN TEXTILE INDUSTRY, LUDHIANA PUNJAB

((Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016))

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/CIN LLP	KGN General Trading Co. Limited (CIN: U51109PB2011PLC034761) (PAN: AAECK5121H)
2	Address of the Registered Office	E-9 1405 St No 5 Ganpati Street Kali Sarak, Ludhiana, Ludhiana, Punjab, India, 141007
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	First and Second Floor, B-32-E-10-330/3-A, Basant Valley Colony, Street No. 1, Kali Sadak, Ludhiana, Punjab-141008
5	Installed capacity of main products/ services	NA
6	Quantity and value of main products/ services sold in last financial year	Total Revenue 01-04-2025 till 07-11-2025 (Provisional)- 66.21 Lakh FY 2024-25 (Audited)- Rs 3071.07 Lakh
7	Number of employees/ workmen	1 as on Insolvency Commencement Date
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.kgn@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, Model Town, Preet Hospital Road, Punjab ,141002
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.kgn@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, Model Town, Preet Hospital Road, Punjab ,141002
10	Last date for receipt of expression of interest	05-02-2026
11	Date of issue of provisional list of prospective resolution applicants	15-02-2026
12	Last date for submission of objections to provisional list	20-02-2026
13	Date of issue of final list of prospective resolution applicants	02-03-2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07-03-2026
15	Last date for submission of resolution plans	06-04-2026
16	Process email id to submit Expression of Interest	cirp.kgn@gmail.com
17	Details of the corporate debtor's registration status as MSME.	Udyam Reg No: UDYAM-PB-12-0052202 Classification: Small Enterprises Classification year: 2025-26




Nikhil Sachdeva
Resolution Professional
KGN General Trading Co. Limited
Regn No: IBBI/IPA-001/IP-P-02743/2022-2023/14184
Address :H. No. 541-L, First Floor, Model Town,
Preet Hospital Road, Punjab ,141002
AFA: AA1/14184/02/311226/108779 Valid Upto 31.12.2026

Date: 22.01.2026
Place: Ludhiana

ਅਮਰੀਕਾ ਦੀਆਂ ਧਮਕੀਆਂ ਤੋਂ ਡੈਨਮਾਰਕ ਦੇ ਸਾਬਕਾ ਫ਼ੌਜੀ ਨਾਰਾਜ਼

[illegible]

IN THE COURT OF Ms. Shivani Garg Judicial Magistrate First Class-7 Jalandhar	1. डॉ. मोहनचंद/मोहनचंद जी. गंग वाइजिटर कलकत्ता का तं	वकील/महान गंग का डी. गंग (CIN: US1109P02011PL0034761) (PAN: AAEC5121H)
Next Date, Purpose of case, Orders and Judgments as well	2. मोहनचंद कलकत्ता का तं	मो-9 14005, गंगी मे-5, गंगी/महान गंगी का तं
	3. मोहनचंद का तं	मो-9 14005, गंगी मे-5, गंगी/महान गंगी का तं

[illegible][illegible]

कनिष्ठद्वय प्रदेस से बंधु	कनिष्ठद्वय प्रदेस से बंधु कनिष्ठद्वय प्रदेस से बंधु कनिष्ठद्वय प्रदेस से बंधु
---------------------------	---

Send complaint/Case
 Dated, this day of 20-01-2026.
Judicial Magistrate
First Class-7, Jalandhar

ਸ਼੍ਰੀ 22:01 2026
 ਸਮੇਂ: ਸ਼੍ਰੀਯੋਗ

ਕਮਿਸ਼ਨਰ ਜਲੰਧਰ ਸਿ. ਫੋਰੈਸਟਰ ਫੋਰੈਸਟਰ ਫੋਰੈਸਟਰ
 Reg. No: (HMA000) 004-UP-274372-2023(1416)
 ਮਾਮਲਾ ਨੰਬਰ: 004-UP-274372-2023(1416)
 ਮਾਮਲਾ ਨੰਬਰ: 004-UP-274372-2023(1416)
 ਮਾਮਲਾ ਨੰਬਰ: 004-UP-274372-2023(1416)

ਪੰਜਾਬ ਹਾਈਕੋਰਟ **ਪੰਜਾਬ ਹਾਈਕੋਰਟ** **ਪੰਜਾਬ ਹਾਈਕੋਰਟ** **ਪੰਜਾਬ ਹਾਈਕੋਰਟ** **ਪੰਜਾਬ ਹਾਈਕੋਰਟ**

ਸੰ: 011-23357171, 23357172, 23705494, www.punjabhishcourt.com

ਫੋਨਾਮ ਨੰਬਰ: 011-23357171, 23357172, 23705494, ਫੋਨਾਮ ਨੰਬਰ: 011-23357171, 23357172, 23705494, ਫੋਨਾਮ ਨੰਬਰ: 011-23357171, 23357172, 23705494, ਫੋਨਾਮ ਨੰਬਰ: 011-23357171, 23357172, 23705494, ਫੋਨਾਮ ਨੰਬਰ: 011-23357171, 23357172, 23705494

ਸਾਹਿਬੀ ਫਿਰਿਅਤ (ਸਿਵਲ) ਫਿਰਿਅਤ (ਸਿਵਲ) ਫਿਰਿਅਤ (ਸਿਵਲ) ਫਿਰਿਅਤ (ਸਿਵਲ) ਫਿਰਿਅਤ (ਸਿਵਲ)

ਮਾਮਲਾ ਨੰਬਰ: 004-UP-274372-2023(1416) ਮਾਮਲਾ ਨੰਬਰ: 004-UP-274372-2023(1416) ਮਾਮਲਾ ਨੰਬਰ: 004-UP-274372-2023(1416) ਮਾਮਲਾ ਨੰਬਰ: 004-UP-274372-2023(1416) ਮਾਮਲਾ ਨੰਬਰ: 004-UP-274372-2023(1416)

0003666000 1233, ਬਾਗ਼ ਸਾਹਿਬ	ਸ੍ਰੀ ਜਸਪਾਲ ਸਿੰਘ ਖੇਹੜ ਕਰਨ ਸਿੰਘ (ਕਰਕਰਾਧਾ) ਦੇ ਜੇ ਰਾਜ ਬਾਨੂੰਨੀ ਬਾਗ਼ਸ ਬਾਨੀ ਵਿੱਚ ਬਾਗ਼ੀ, ਕਾਧਰਮਾਨ ਨਾਥ ਸਹਿਵ, ਹਰਿਪਾਲੀ	Mr. Balwinder Singh Sipray (Guarantor)	ਸ਼ਰਾਨ ਨੰ. 355, ਬਾਗ਼ ਨੰ. 12, ਭੁੱਖ ਬਾਨੀਨੀ ਬਾਗ਼ੀ, ਹਰਿਪਾਲੀ ਖੇਹੜ ਸਿੰਘ ਬਾਗ਼ਸ ਨਾਥ ਸਹਿਵ, ਪੰਜਾਬ 140103, ਸੰਪਰਕ ਨੰ. 98765	16-01-2025	ਰੁ. 3,86,110.84/- (ਤਿਨ ਲੱਖ ਅੱਠ ਹਜ਼ਾਰ ਰੁਪਏ ਦੋ ਰੁ.)
-----------------------------------	--	--	--	------------	---

[illegible]

ਸਾਨਸਾਨ ਸਕੂਲ ਨੰ ਕਰੇ ਖਜਸਰ

© Capgemini

Sunsex Gold

with Kesar®
santal des Indes
of Safford Mills

ਸਰੈਵ ਮੁਸਲੀ, ਅਸਵਰੀਧਾ, ਸ਼ਤਾਵਰੀ ਕੇਸਰ, ਸਿਲਾਧੀਤ, ਅਤੇ ਸਵਰਨ ਤਮਸ ਵਰਗੀਆਂ ਤਮਸਾਂ ਦੀ ਵਧੀਆ ਜੜ੍ਹੀ ਬੁਟੀਆਂ ਦੇ ਅਰਕ ਤੋਂ ਤਿਆਰ ਜੋਲੀ ਸਨਸੈਕਸ ਗੋਲਡ ਕੈਪਸੂਲ।

ਸ਼ਰੀਰ ਦਾ ਸਰੋਮਿਠਾ ਵਧਾਓ ਅਤੇ ਪੂਰੀ ਸੰਤੁਸ਼ਟੀ ਪ੍ਰਾਪਤ ਕਰਨ ਵਿੱਚ ਮਦਦ ਕਰੋ।

ਜੋਲੀ ਸਨਮੈਕਸ ਗੋਲਡ ਦੇ 30 ਕੈਪਸੂਲ
ਦੀ ਖਰੀਦ ਤੇ Jolly Shilajit Gold

ਦੇ 10 ਕੈਪਸੂਲ **FREE**

JOLLY

ਸਨਸੈਕਸ ਗੋਲਡ

ਕੈਪਸੂਲ ਅਤੇ ਤਿੱਲਾ ਆਇਲ

ਮਰਦਾਂ ਦੇ ਲਈ ਸਾਲਾਂ ਤੋਂ ਪ੍ਰਸਿੱਧ ਆਯੁਰਵੈਦਿਕ ਜੌਸ਼ਵਰਧੱਕ

ਨਿੱਜੀ ਅਨੁਭਵ ਜ਼ਰਾਧੀ ਸੂਚਿ, ਉਮਰ 42 ਸਾਲ ਮੇਰਾ ਪੰਜਾਬ — ਉਮਰ ਦੇ ਕਾਰਨ ਮੈਨੂੰ ਆਪਣੇ ਜੋਸ਼ ਅਤੇ ਸਟੈਮਿਨਾ ਦੀ ਕਮੀ ਲੱਗ ਰਹੀ ਸੀ। ਐਲੋਪੈਥਿਕ ਦਵਾਈਆਂ ਦੇ ਸਾਇਕੋਲੋਜਿਕਲ ਤੋਂ ਡਰ ਸੀ ਤਾਂ ਮੈਂ ਸ਼ੁਰੂ ਮਹਿੰਗੀਆਂ ਆਯੁਰਵੈਦਿਕ ਦਵਾਈਆਂ ਆਰੰਭ ਕੀਤੀਆਂ ਪਰ ਸਭ ਬੇਅਸਰ ਨਿਕਲੀਆਂ। ਜੇਲੀ ਸਨਸੈਕਸ ਗੋਲਡ ਦੀ ਬਹੁਤ ਮਸ਼ਹੂਰੀ ਦੇਖੀ ਪਰ ਸੋਚਿਆ ਇਹ ਵੀ ਅਜਿਹਾ ਹੀ ਹੋਵੇਗਾ, ਪਰ ਇਹ ਜ਼ਿੰਦਗਾ ਦਿਸਾਈ ਗਈ ਕਿ ਮੈਂ ਤੇ ਸੋਚਿਆ ਅਤਿਅੰਤ ਕਰਾ। ਮੈਂ ਇਸਦੇ ਰਿਸ਼ਟਲ ਤੋਂ ਬਹੁਤ ਖੁਸ਼ ਹਾਂ। ਇਹ ਦਵਾਈ ਬਹੁਤ ਹੀ ਸਫਲਤਾ ਕੁਆਇਟੀ ਹੋ ਗਈ। ਰਿਸ਼ਟਲ ਰਿਪਟ ਲੋਲੋ ਤਾਂ ਮੈਂ ਇਸ ਦਾ ਰੋਗਨਾ ਇਸਤਰਮਲ ਕਰਨਾ ਸ਼ੁਰੂ ਕੀਤਾ ਇੱਕ ਮਹੀਨਾ ਹੋ ਗਿਆ ਹੈ ਜੋਸ਼ ਅਤੇ ਸਟੈਮਿਨਾ ਵਧਾਉਣ ਵਿਚ ਬਹੁਤ ਮਦਦ ਮਿਲੀ।

ਬਿਆਨ ਵਿਓ, ਜ਼ਿਲਬਰਗਲ ਲੇਕਪ੍ਰਿਯਤਾ ਦੀ ਵਜ੍ਹਾ ਨਾਲ ਬਖਾਬਰ ਵਿੱਚ ਮਿਲਦੇ ਜੁਲਦੇ ਕਈ ਪ੍ਰਾਪੱਤਕਰਣ ਆ ਗਏ ਹਨ। ਇਸ ਲਈ ਮੈਡੀਕਲ ਸਟੋਰ ਤੋਂ ਪਕੀਦਦੇ ਸਨ।

100% ਸਨਸੈਕਸ ਗੋਲਡ ਦੇਖ ਲੈਂ ਹੀ ਲਵੋ।

ਹਰ ਮੈਡੀਕਲ ਸਟੋਰ ਤੇ ਫਿਲਦਾ ਹੈ। ☎ 98555-40404 For Online Shopping Visit www.jollypharma.in

